

ITEM NO.32

REGISTRAR COURT. 2 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 32038/2014
RADHEY SHYAM MISHRA Petitioner(s)

VERSUS

ELECTION COMMISSION OF INDIA AND ORS Respondent(s)

Date : 18/01/2016 This petition was called on for hearing today.

For Petitioner(s) Mr. Shiv Kumar Tripathi,Adv.

Dr. Rajeev Sharma,Adv.

For Respondent(s)

Mr. Mohit D. Ram,Adv.

UPON hearing the counsel the Court made the following

O R D E R

The Ld. Counsel for the respondent No.1 has failed to file the counter affidavit within the period stipulated under the rules. Service of notice is complete on the respondent No.2 but no one has entered appearance on his behalf. Viewed, in that context, the matter shall be processed for listing before the Hon'ble Court, under the rules.

(M V RAMESH)

Registrar

MG